TELEGRAMS IN REGIONAL LANGUAGES

*2192. **Shri Dabhi:** Will the Minister of **Communications** be pleased to state:

(a) the names of the regional languages in which telegrams are being booked at present; and

(b) whether Government propose to extend the Indian Languages telegrams service to places where it is not in vogue now?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) All the regional languages, provided they are written up in the Devanagri script.

(b) Yes, gradually.

**Shri Dabhi:** Am I to understand that a telegram service in Gujerati has been introduced? If so, at which place?

**Shri Raj Bahadur:** Yes, provided it is written in Devanagri script.

**श्री भक्त दर्शन :** क्या कोई ऐसी योजना भी बनाई गई है जिस से कि जो इंग्लिश टेलीग्राफिस्ट हैं उन को धीरे धीरे हिन्दी टेलीग्राफी तथा दूसरी प्रादेशिक भाषाओं में ट्रेनिंग दी जा सके ?

**श्री राज बहादुर :** दूसरी प्रादेशिक भाषाओं की ट्रेनिंग देने की तो आवश्यकता नहीं है किन्तु हम ने इस बात को प्रोत्साहन दिया है कि इंग्लिश टेलिग्राफिस्ट हिन्दी टेलीग्राफी भी सीख लें और उनको इसके लिए शुल्क में भी रियायत दी गई है। मैं आशा करता हूं कि इस सम्बन्ध में और जो भी सुविधाएं देने की आवश्यकता पड़ेगी उन पर विचार किया जायेगा।

**श्री भागवत झा आजाद :** क्या यह बात भी ध्यान में आई है कि तार देने वालों को कई बार निराश हो कर वापस आना पड़ता है और क्या समय बढ़ाने पर भी विचार किया जा रहा है ?

**श्री राज बहादुर :** उस स्थिति का जिस के बारे में सदस्य महोदय ने अपने प्रश्न में संकेत किया है उसके बारे में मैं इन्कार करता हूं। अगर इस इन्कार करने के बावजूद भी कोई ऐसी शिकायत उनके पास है या ऐसा उदाहरण है जिस में कि उनको वापस आना पड़ा हो तो वह उसे मेरे नोटिस में लाएं और मैं अवश्य जांच करूंगा। तार देने का समय बढ़ा दिया गया है।

REMODELLING OF STATIONS

*2193. **Shri D. C. Sharma:** Will the Minister of **Railways** be pleased to state:

(a) the number of Railway station yards remodelled in 1954; and

(b) the number proposed to be remodelled in 1955?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) 49.

(b) 158; in addition to 24 stations where yard remodelling was in progress during 1954 and would continue in 1955.

**श्री डी० सी० शर्मा :** क्या मंत्री जी यह बताने की कृपा करेंगे कि भारतवर्ष में कितने रेलवे स्टेशन यार्ड्स को रिमॉडल करने की आवश्यकता है ?

**श्री शाहनवाज खां :** जरूरत तो बहुत ज्यादा है लेकिन रेलवे के पास जितनी पूंजी है और जितनी उनके पास ताकत है उसके मुताबिक पूरी पूरी कोशिश की जा रही है।

**श्री डी० सी० शर्मा :** क्या मंत्री जी को यह पता है कि मुगलसराय का जो स्टेशन यार्ड है वह एक बहुत पुराने ढंग का है और हमारी जरूरत के लिए बड़ा अपर्याप्त है, क्या उसको ठीक करने के लिए कोई योजना बनाई गई है ताकि वह बाटल नेक खत्म हो जाए और अगर बनाई गई है तो उस योजना की डिटेल्ज क्या हैं ?

रेलवे तथा परिवहन मंत्री (श्री एस० बी० शास्त्री): मुझे पता नहीं कि माननीय सदस्य ने मुगलसराय स्टेशन यार्ड का दौरा किया है या नहीं।

श्री डी० सी० शर्मा : किया है।

श्री एस० बी० शास्त्री : किया है लेकिन मैं बताना चाहता हूं कि वह यार्ड १२-१३ मील में फैला हुआ है और उसको काफी बढ़ाया गया है। यार्ड के इंटरचेंज आदि के, प्रबन्ध को भी नया किया गया है और अभी हम वहां बहुत कुछ करने वाले भी हैं।

**Mr. Speaker:** Next question, No. 2194.

**Shri Syamnandan Sahaya:** In the remodelling scheme, is there any division.....

**Mr. Speaker:** Order, order. I have called the next question.

LICENCE FEE FROM RAILWAY STALLS

*2194. **Shri S. C. Samanta:** Will the Minister of **Railways** be pleased to lay a statement on the Table of the House showing:

(a) the manner in which the licence fee charged from the tea-stalls and the vegetarian and non-vegetarian Restaurants on various Railway Stations, is calculated;

(b) whether it is a fact that the average daily sale proceeds are also taken into account in levying the licence fee; and

(c) if so, how and by whom these records of sales proceeds are submitted?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) and (b). Railway Administrations charge reasonable licence fees, taking into consideration local conditions and other relevant factors, including the volume of business.

(c) Records of sale are made available by contractors to the Commercial Department of Railways, as and when required for assessment of the volume of business.

**Shri S. C. Samanta:** May I know whether Government are aware that even in neighbouring stations, there is so much disparity in the licensing fees which is detectable by us as laymen? Will Government inquire why such discrimination is going on?

**Shri Shahnawaz Khan:** If the hon. Member would give us more information about the particulalr stations which he has in mind, we will certainly look into that.

**Shri S. C. Samanta:** Are Government aware that in some stations sale proceeds for one day were taken and accordingly the licensing fee was increased or decreased?

**Shri Shahnawaz Khan:** The Railway Board have laid down broad principles regarding the method by which licensing fees are to be assessed in respect of various stations. On the basis of those principles, the Railway Administrations are competent to fix the licensing fees, *i.e.* within the limitations of those principles.

**Shri U. M. Trivedi:** May I know how many of these licensees are minor boys below the age of five?

**Shri Shahnawaz Khan:** There cannot be any such thing. May be that in a case the father has died and the contract continues and it is managed by the boy under a guardian or something like that. There may be a solitary instance like that. If the hon. Member brings it to our notice, we will look into it.

डोंगरगढ़ और बिलासपुर के बीच रेल गाड़ी

*२१६६. श्री बी० एन० मिश्र : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्वीय रेलवे में डोंगरगढ़ और बिलासपुर के बीच चलने वाली लोकल रेल